## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 474/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

NAME OF THE PARTIES: M/s. Alchemy Investment Managers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

<u>S.</u> N	Io.	NAME	DESIGNATION	SIGNATURE
		Siddharth Ranacle i (b Toilegal	Petitionez	Em

## <u>COMMON ORDER</u> <u>CSP 472/230-232/NCLT/MB/MAH/2017</u> <u>CSP 473/230-232/NCLT/MB/MAH/2017</u> <u>CSP 474/230-232/NCLT/MB/MAH/2017</u>

- 1. Learned Representative from the side of the Petitioner is present.
- 2. Minutes on record. To be published in Indian Express newspaper in English and Nava Shakti in Marathi languages.
- 3. Listed for hearing on **15-09-2017** for final hearing.

Sd/-

M.K. SHRAWAT Member (Judicial)

Date : 31.07.2017